

THE MINISTER OF DEFENCE
(SHRI P. V. NARASIMHA RAO):

(a) Yes, Sir. Posts of seven Professors, seven Readers, one Registrar and 32 Lecturers are presently lying vacant at the NDA.

(b) The DPC has not met as the pay scales for these posts have not been revised to bring them at par with University Grants Commission scales of pay necessitating revision of Recruitment Rules. The revised Recruitment Rules are now under finalisation.

The training of cadets at the NDA is being managed by making suitable temporary arrangements.

Parity in qualifications of teaching staff in NDA and Universities

1459. SHRI SATYA PRAKASH MALAVIYA: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that the qualifications and experience prescribed for teaching staff at the NDA have been linked and are made at par with those prescribed by the University Grants Commission for similar posts in the universities/colleges though the standard of teaching in NDA is equivalent to undergraduate; and

(b) if so, what are the reasons therefor?

THE MINISTER OF DEFENCE
(SHRI P. V. NARASIMHA RAO):

(a) and (b) Yes, Sir. The NDA is affiliated to the Jawaharlal Nehru University for the award of B.A. and B.Sc. degrees.

National Projects Construction Corporation

†1460. SHRI BIR BHADRA PRATAP SINGH: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) the details of overseas contracts signed by the National Projects Construction Corporation (NPCC) since its inception including value, client's name extended period and expected dates of completion and description of projects in each contract;

(b) the details of progress on main components of each overseas projects and the reasons for delay;

(c) amount of delay penalty invoked by the overseas clients and paid by NPCC so far in respect of each project and war damages claimed by the company and settled so far in Iraq;

(d) whether the overseas clients have expressed dissatisfaction over the performance of NPCC; and

(e) the details of bids submitted by NPCC to overseas project authorities in 1982, 1983, 1984 and 1985 and reasons for failure of the company to win new projects?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER (SHRI ARUN NEHRU): (a) and (b) The information is furnished in the enclosed statement-I.

(c) The information is furnished in the enclosed statement II;

(d) No, Sir.

(e) The information is furnished in the enclosed statement III.

†Previously Unstarred Questions No. 1286 transferred from the 13th May, 1985.

Statement-I

The details of overseas contracts signed by the NPCC since inception including value, client's name, scheduled date, extended and expected completion dates, project description, their progress and reasons for delay :

Sl. No.	Name and Description of Projects	Value (Rs. in crores)	Client's Name	Scheduled date of completion	Extended/ expected date of completion	Details of Progress	Reasons for delay
1	2	3	4	5	6	7	8
1	Construction of Storage Grain Silos at Khan- quīn, Tuz & Baquba in Iraq.	11.75	As Sub-contractors to Engineering Pro- jects India Ltd.	5/81	3/83	Completed in March, 1983.	Due to war condi- tions non-availability of construction and other materials and restricted hours of working.
2	Construction of 33 KM long Canal structures & lining for Nahar Saad Project, Iraq.	12.00	State Organisation for Land Reclama- tion, Govt. of Iraq.	5/82	10/83	Completed in Oct., 1983.	
3	Civil works for the construction of 2 Nos. Pump- ing Station (Contract-3) for Al-Edawiyah Project Iraq.	2.00	State Organisation for Food Industries, Govt. of Iraq.	3/83	3/83	Completed in March, 1983.	
4	(a) Construction of Irrigation Canal & Recla- mation works for Al-Edawiyah Project Contract-4 Iraq.	30.63	Do.	3/83	1/86	In progress about 60% of work al- ready completed.	Due to war condi- tions, non-avail- ability of construc- tion and other ma- terials and restric- ted hours of work- ing.
	(b) Laying of PVC Pipe Field Drains, Al-Eda- wiyah Land Reclamation Project, Contract- IV, Iraq.	2.8	Do.	8/88	8/88	In progress	—

1	2	3	4	5	6	7	8
5	Construction of 6.5 KM long Head Race Tunnel Surge Shaft & Surge Expansion Chamber and Diversion Tunnel (Concrete lining only) for Chukha Hydel Project, Bhutan.	16-11	Chukha Project Authority.	5/83	11/85	Works completed so far are : (i) Concrete lining of Diversion Tunnel. (ii) Boring of 6.5 KM long Head Race Tunnel. (iii) Boring of Surge Shaft. (iv) Invert lining of Head Race Tunnel has been practically completed (v) Overtlining of HRT at Face-III. Remaining works are in progress.	(i) Change of alignment of Head Race Tunnel after the work had been awarded to NPCC. (ii) A heavy rock-fall occurred on the outlet face of Head Race Tunnel (HRT) on 29-1-81 this face had to be abandoned afterwards and the tunnel was diverted from RD 552.5. (iii) Rock Strata met with during boring of HRT had been weak which required extensive use of steel support.
6	Construction of Barrage & Head Regulator at Trisuli (Nepal).	3-37	Central Water Commission (India)	—	1967	Completed in 1967.	—
7	Construction of Civil works of Nepal Power House.	0-677	Govt. of Bihar	3/68	Not Applicable since only part work was done.	After doing a portion of the work, the work was surrendered to the Bihar Govt. for the following reasons : 1. Un-expected seepage and foundation problems during the year 1966-67. 2. Desilting of foundation. 3. Suspension of work during monsoon of 1968 on account of excess rains on 22nd & 23rd July, 1968. 4. Frequent power failures, Go slow tactics, agitational behaviour and obstructionist attitude of labour hampering progress of work.	

Statement-II

Amount of delay, penalty invoked by the overseas clients and paid by NPCC so far in respect of each project and war damages claimed by the company and settled so far in Iraq :

Sl. No.	Name and Description of Projects	Penalty invoked by Overseas clients and paid by NPCC	War damage claimed by N.P.C.C.
1	Construction of storage Grain Silos at Khanaquin, Tuz & Baquba in Iraq.	Penalty not invoked.	ID 10.35 lacs (Rs. 297.45 lacs) claims lodged with EPI, the prime contractor who in turn have taken up the issue with Govt. of Iraq.
2	Construction of 33 KM long canal structures and lining for Nihar Saad Project, Iraq.	Penalty not invoked.	An amount of ID 4,70,000 (Rs. 126.90 lacs) has been claimed by NPCC as war damages. Clients have forwarded the case to a Committee constituted for the purpose of war claims.

Statement-III

Sl. No.	Name of work/tender for which NPCC bid was not accepted	Date of submission	Name of Project Authority	Reasons for not getting the projects
I. 1982				
1	Tender for the works of Mohurat Irrigation & Drainage System Stage II, Iraq.	22-1-1982	Ministry of Irrigation, Republic of Iraq.	
2	Mac-klong Irrigation Project Mulaimen Phase-I Project, Bangkok, Thailand.	1-6-1982	Royal Irrigation Deptt., Thailand.	
II. 1983				
1	Construction of Marib Dam & Irrigation Project, Yemen Arab Republic.	5-4-1983	Abu-Dhabi Fund for Arabic Economic Development, Govt. of Abu Dhabi.	The bid submitted by the NPCC was not the lowest.
2	Pattani Irrigation Project Stage-I, Bangkok Thailand.	20-6-1983	Royal Irrigation Department, Bangkok Thailand.	
3	Hydraulic Diversion Structures.	7-6-1983	Tihama Development Authority, Yemen Arab Republic.	
4	Feeder Canal System & Remodelling works.	8-6-1983	Do.	
III. 1984 Nil.				
IV. 1985 Nil.				